

Tapping of drinking water in U.P.

†3163. SHRI JUGUL KISHORE: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether excessive tapping of drinking water has happened in Uttar Pradesh already facing water crisis and whether national drinking water safety pilot projects are being implemented there;

(b) if so, the details thereof and the regions identified for this purpose in that State; and

(c) the amount allocated by the Central Government so far for the implementation of the said projects with amount utilized therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) Excessive tapping of water from groundwater has happened in some areas/blocks in Uttar Pradesh, as per the reports of Central Ground Water Board/Ministry of Water Resources. The National Rural Drinking Water Security Pilot Projects (NRDWSPP) has been implemented in 15 over-exploited block in 11 States, including Uttar Pradesh. The two blocks Mauranipur and Barauli Ahir in Jhansi and Agra Districts in U.P State have been identified and taken up by the State Govt. The implementation activities are in progress.

(b) The drinking water security pilot project was conceptualized in the year 2010-2011. The methodological approach of the Drinking Water Security Pilot Project is assessment of total water availability, estimating total demand of water for various uses, estimating gap between demand and supply through water budgeting exercise and finally narrow down the gap through proper groundwater management and conservation including creation of impoundments on the surface.

The implementation majorly includes following phase-wise activities carried out both by the Jal Nigam/Boards/PHEDs and Support Organisations, with the help of community.

The two over-exploited blocks identified *viz.* Mauranipur (55 GPs) and Barauli Ahir (55 GPs) in Jhansi and Agra Districts respectively are under implementation, and the details of the same are as follows:

†Original notice of the question was received in Hindi.

The Village Water Security plans of all the GPs in Blocks proposed to be submitted by the respective States for approval by December 2014. Once the plans are approved the interventions/ Activities will be implemented through convergence of different Departments and Village Water and Sanitation Committees -VWSC in the respective GPs.

Sl. No.	State	District (Block)	Present status
1.	Uttar Pradesh	Agra(BarauliAhir)	<ul style="list-style-type: none"> • Base line data, VWSC restructuring and Water Budgeting completed and Village Water Security Plans (VWSPs) submitted for approval at State level. • Completed and approved Village Water Security Plans (VWSPs) will be taken-up for implementation.
2.	Uttar Pradesh	Jhansi(Mauranipur)	<ul style="list-style-type: none"> • Base line data, VWSC restructuring and Water Budgeting completed and Village Water Security Plans (VWSPs) submitted for approval at State level. • Completed and approved Village Water Security Plans (VWSPs) will be taken-up for implementation.

The impact analysis of the projects would be observed through monitoring once the proposed plans are implemented and completed in the Pilot Block.

(c) The expenditure for the pilot projects are met from the NRDWP (Support and Sustainability components) for software and hardware costs respectively. Hardware costs are also proposed to be dovetailed from various other schemes such as MNREGS, IWDP Agriculture, Irrigation, etc.